

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2426  
ANSWERED ON:15.12.2008  
MARKET INTERVENTION SCHEME  
Adsul Shri Anandrao Vithoba

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether various State Governments have requested the Union Government to include more crops in the Market Intervention Scheme (MIS) and refund the loss suffered by the farmers through incentives;
- (b) if so, the details thereof;
- (c) the steps taken by the Government thereon;
- (d) whether the State Governments have also requested the Union Government to enhance the central aid under the said scheme;
- (e) if so, the details thereof and the action taken thereon; and
- (f) the additional measures taken by the Government to give benefits to the middle and small farmers of these States?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a): No, Sir.

(b) & (c): Question does not arise.

(d) to (f): The Ministry of Agriculture is implementing Market Intervention Scheme (MIS) for procurement of horticultural and agricultural commodities on the request of a State/UT Government which are generally perishable in nature and not covered under Price Support Scheme (PSS) when the prices rule below the cost of production to avoid distress sale. Losses, if any, incurred by the procuring agencies are shared between Central Government and the concerned State Government on 50:50 basis (75:25 in case of North Eastern States). However, the amount of loss to be shared between Central and State Government is restricted to the 25% of procurement cost. Profit, if any, earned by the procuring agencies is retained by them. These MIS guidelines are effective from 30.7.2001. Some State Governments have requested to reimburse the actual loss instead of 25% of procurement cost. The matter is being examined. Further, the MIS is applicable for all farmers including middle and small farmers.